

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/47/IB/2017

PETITION NUMBER : CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : SRI MAHARAJA OIL IMPORTS & EXPORTS INDIA
PVT LTD & IOB

NAME OF THE RESPONDENT(S) : INDIAN OVERSEAS BANK

UNDER SECTION : 7 RULE 4 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|--------------------------|--------------|
| 1. | P. H. Aravind Pandey
for P.J. SRI GANESH | For Applicant in C.A. 47 | P.J.S.G.C. |
| 2. | R. RAJAN | RP | |
| 3. | Mr. E. OM PRAKASH
(Senior Counsel) | for State Bank of India. | V.M. KARTHIK |
| | A/B P. Elayabai Kumar.
V.M. KARTHIK.
(for Ramalingam & Associates) | | |

ORDER

RP in person present. Counsel for the Applicant in CA/47/IB/2017 and CA/48/IB/2017 present. Counsel for the Respondent/State Bank of India present. RP has submitted the report. He has also filed reply in relation to CA/47/IB/2017 and CA/48/IB/2017. RP is directed to provide copy of his report to the Applicant and to the Counsel for the Financial Creditor. Counsel for the Financial Creditor is directed to file objection in relation to CA/47/IB/2017 and CA/48/IB/2017. Matter is posted for arguments. Put up on **04.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk